



കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ആഗസ്റ്റ് 1 1st August 2017	നമ്പർ No.	} 31
		1192 കർക്കടകം 16 16th Karkadakam 1192		
		1939 ശ്രാവണം 10 10th Sravana 1939		

PART III

University of Calicut

General and Academic Branch I

NOTIFICATION

No. 162881/GA-I-F 1/2015/Admn. 11th July 2017.

It is hereby notified that the following amendment to Clause (1) of Ordinance 8 in Chapter IV of the Calicut University First Ordinances 1978 was finally approved by the Senate at its meetings held on 28-3-2016 and 17-12-2016. This amendment shall come into force from 25th January, 2016.

AMENDMENT

The existing Clause (1) of Ordinance 8 of Chapter IV of the Calicut University First Ordinances 1978 be replaced by the following: (1) Ordinarily persons with a minimum teaching experience of one year in a college or University are eligible for first appointment as examiners, but where there is an acute shortage of

examiners, guest teachers who have a service of one year and teachers retired from an affiliated college or University who are under the age of 65 years are eligible for first appointment as examiners.

Office of the Vice Chancellor,
University of Calicut.

(Sd.)
Vice Chancellor.

NOTIFICATION

No. 19661/GA-I-F 2/2014/CU. 23rd June 2017.

It is hereby notified that the following Amendment to the Amended Regulations of 2014 of the Regulations of 1977 (Chapter IV) relating to the qualification, placement and promotion of University and College teachers has been finally approved by the Senate at its meeting held on 25-3-2017:

Amendment to the Amended Regulation of 2014 contained in Notification No. 3696/GA-I-F1/2013/CU dated 26-2-2014 published in the Gazette dated

8-4-2014 and Notification No. 19661/GA-1-F2/2014/CU dated 2-6-2016 published in the Gazette dated 5-7-2016.

The existing Regulations relating to the qualification, placement and promotion of University and College Teachers, published vide Notification No. 3696/GA-1-F1/2013/CU dated 26-2-2014 in the Gazette dated 8-4-2014, and Notification No. 19661/GA-1-F2/2014/CU dated 2-6-2016 in the Gazette dated 5-7-2016, be amended by incorporating the following Regulation as Regulation 18:

Regulation 18: “Notwithstanding anything contained in the existing Regulations relating to the qualification, placement and promotion of University and College Teachers, published vide Notification No. 3696/GA1-F1/2013/CU dated 26-2-2014 in the Gazette dated 8-4-2014, and Notification

No. 19661/GA-1-F2/2014/CU dated 2-6-2016 in the Gazette dated 5-7-2016, the date of coming into force of the provisions in the Regulations for promotion under Career Advancement Scheme shall be 18-9-2010. In the event, any candidate becomes eligible for promotion under Career Advancement Scheme in terms of the Regulations on or after 18-9-2010, the promotion of such a candidate shall be governed by the provisions in the Regulations published vide Notification No. 3696/GA-1-F1/2013/CU dated 26-2-2014 and subsequent amendments. Provided further that in the event any candidate became eligible for promotion under Career Advancement Scheme prior to 18-9-2010, the promotion of such a candidate shall be governed by the University Regulations as amended in 2002 and 2009”.

(Sd.)
Registrar.